

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Crl) No(s).4639-4640/2007

R.RAVICHANDRAN

Petitioner(s)

VERSUS

P.SENTHILKUMAR

Respondent(s)

(With appln(s) for bail and office report)

Date: 05/12/2007 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Rakesh K. Sharma,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Service is complete and list the matter before the Hon'ble Court.

(M.P.BHADRAN)

Registrar

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